

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3111
(To be answered on the 17th December 2015)**

COMPLAINTS AGAINST AIR INDIA

3111. SHRI BHARAT SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether instances of inefficiency, mismanagement, maladministration and corruption have been reported in Air India;

(b) if so, the number of complaints received in this regard during the last three years and the current year and the action taken by the Government thereon; and

(c) the steps taken/proposed to be taken by the Government to streamline the functioning of Air India?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (c) In Air India 146 cases of misconduct were reported during the last 3 years and the current year. The delinquent employees have been charge sheeted and disciplinary action has been taken. An exemplary punishment which includes termination of services is imposed upon the erring employees as a deterrent. Air India has a well-established Vigilance and Internal Audit Set-up, which plays a major role for checks and balances for streamlining the various activities/processes performed by the employees in the Company.
